

let us even-handedly consider both aspects of the matter. The law must be enforced not only against Mr. Chautala but against the Chief Minister himself also.

RE. REPORTED STATEMENT OF THE PRIME MINISTER AT THE ANNUAL MEETING OF FICCI.

SHRI SANATAN BISI (Orissa): Madam Deputy Chairman, yesterday *The Times of India* has published a statement of our Prime Minister delivered at the annual meeting of the FICCI. He said, "The future generation will not forgive if limitless foreign investment and foreign technology are entering India in this manner" ... (*Interruptions*)...

SHRI GURUDAS DAS GUPTA (West Bengal): He has not finished.

THE DEPUTY CHAIRMAN: Mr. Bisi, have you finished? ... (*Interruptions*)...

S HRI SANATAN BIS 1: I have finished ... (*Interruptions*)...

THE DEPUTY CHAIRMAN: Lei him finish first.

SHRI SANATAN BISI : Madam, our Prime Minister has made a statement at the annual meeting of the - FICCI that the future generation will not forgive him for the manner in which the limitless foreign investment and foreign technology are entering into India. The Government should clarify this ponu.

THE DEPUTY CHAIRMAN : Lei us stick to our. ... (*Interruptions*) ...

SHRIMATI KAMLA SINHA: (Bihar): Madam, what my colleague, Mr. Bisi has said is rather a serious matter. The Government should clarify whether the Prime Minister has really issued such a statement. My colleague has read out his statement from a newspaper. If ths

Prime Minister has said such a thing, then, a clarification must come from the Government. The Prime Minister should resign because he has initiated the new economic policy. So, the Government should resign. It is a very serious matter.

THE DEPUTY CHAIRMAN :

Mrs. Kamla Sinhaji, the Chairman gave his permission to the hon. Member on the special mention, "Reported statement of the Prime Minister at the annual meeting of FICCI." I suppose the annual meeting of the FICCI was not a closed-door meeting. The Prime Minister spoke at a particular forum which has been reported in the Press... (*Interruptions*)... Let me finish first. If you have got any objection or views on thiat matter, you can mention it during the discussion on supplementary demands because that is the best opportunity that you can have in the House. We cannot get the.. (*Interruptions*)...

श्री संघ प्रिय मोलम (उत्तर प्रदेश) :
मानव संसाधन विकास मंत्री जी का आज अखबारों में बयान छपा है कि सरकार की उदारोकरण की नीति से गरीबों को बहुत मुकामन हुआ है। इसलिए भी वह बयान आना बहुत आवश्यक हो गया है।

THE DEPUTY CHAIRMAN :

I am not permitting anything. I wont allow.

SHRIMATI KAMLA SINHA:

If the country is going to dogs because of the economic policy and multi-nationals entering this country, then, the Government should resign. This is a very serious matter.

THE DEPUTY CHAIRMAN :

No. You can raise it on another occasion. Now, let us go ahead. How much time have we taken ? I have got some written names before me. If I do not call their names. Members would get angry. Mr. Chimanbhai Mehta would get angry. Let him speak.